

ITEM NO.101

Court 12 (Video Conferencing)

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1944/2011

BANSHI

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

Date : 09-02-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s) Mr. Sushil Kr. Jain, Sr. Adv.
Mr. Harshit Khanduja, Adv.
Ms. Pratibha Jain, AOR

For Respondent(s) Ms.Swarupama Chaturvedi, A
Mr.Arjun Garg, AOR
Mr. Mukesh Kumar, Adv.
Ms.Shrutika Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned senior counsel for the appellant makes a request
that the matter may be taken up when physical hearing resumes.

List accordingly.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)